

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/20001/2025	SITRA @ AKBAR PAWAR VS STATE OF ODISHA	SWARAJ PATL VS	SUNDARGARH SADAR /301 /2024 () //	AOR20220000246C202500065
2	D-BLAPL/20003/2025	JABIR HUSSAIN VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR TOWN /142 /2025 () //	AOR20220001301C202500019
3	D-BLAPL/20006/2025	SURESH CHHATRIA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //	
4	D-BLAPL/20013/2025	FIROJA KUMAR BISWAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ /0 () //	
5	D-BLAPL/20017/2025	UTKAL DAS VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	KEONJHAR SADAR /184 /2025 () //	
6	D-BLAPL/20029/2025	BISWAJIT MOHPATRA VS STATE OF ODISHA	ABHAS MOHANTY VS	ANGUL SADAR PS /286 /2025 () //	
7	D-BLAPL/20033/2025	BHAKTA DEEP VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	PATNAGARH /175 /2025 () //	
8	D-BLAPL/20034/2025	AJIT KUMAR GOUDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SHERAGADA /222 /2025 () //	
9	D-BLAPL/20036/2025	RAMESH PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	/ /0 () //	
10	D-BLAPL/20037/2025	SURAJ KHAN VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	NEMALO /131 /2025 () //	
11	D-BLAPL/20038/2025	JAGANNATH MALLICK @ JAGANNATH MALIK @ PAS VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	SORO /1075 /2024 () //	

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12	D-BLAPL/20046/2025	SANATAN PRADHAN @ DIJUNU VS STATE OF ODISHA	LAMBODAR ACHARI VS	BHANJANAGAR /597 /2025 () //	
13	D-BLAPL/20048/2025	VISHAL JOSHI @ VISAL JOSHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. (TITILAGARH) /62 /2025 () //	
14	D-BLAPL/20049/2025	VIVEK JOSHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. (TITILAGARH) /62 /2025 () //	
15	D-BLAPL/20050/2025	D. SATISH @ DUDA SATISH VS STATE OF ODISHA	AMITAV TRIPATHY VS	PARLAKHEMUNDI /341 /2024 () //	
16	D-BLAPL/20051/2025	AJAYA NAYAK VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	BISOI /37 /2025 () //	
17	D-BLAPL/20053/2025	TAHIR ANSARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DHARAMGARH /33 /2025 () //	
18	D-BLAPL/20057/2025	DRONA KUMBHAR VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /630 /2024 () //	
19	D-BLAPL/20058/2025	PRASANTA KUMAR DAS @ PRASANTA DAS @ BAPIN VS STATE OF ODISHA	BHUTI RANJAN MOHANTY VS	KHAIRA /72 /2025 () //	
20	D-BLAPL/20059/2025	SAYAD AJAD @ SAYED ASJAD EMAM VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /40 /2023 () //	
21	D-BLAPL/20064/2025	CHOTU @ MIRZA ISHAM BAIG VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LAXMISAGAR P.S. /118 /2025 () //	
22	D-BLAPL/20066/2025	ANGEL MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	EOW,BHUBANESWAR /3 /2024 () //	
23	D-BLAPL/20068/2025	SANDEEP NAYAK	ADHIRAJ MOHANTY	SPL.TASK FORCE /16 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/20069/2025	RAJESH TANDI	MANASI MOHAPATRA	CYBER CRIME AND ECO. OFFENCE, CUTTACK	AOD20240000932C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/20075/2025	ARJU PIDIKA	PANCHANAN PANIGRAHI	CHANDILI /89 /2025	AOD20240000001C202500142
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/20076/2025	DASA@KARTIK SAMANTARAY	BHARAT JALLI	PURI SADAR /445 /2024	AOD20240000581C202500093
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/20078/2025	AKASH BAG	SUSHANTA KUMAR JOSHI	KANTABANJI /96 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/20080/2025	BHIMA JANI	SULOCHANA PATRO	TENTULIKHUNTI /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/20082/2025	BHIMA MADKAMI	JUGALA KISHORE PANDA	MALKANGIRI /37 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/20085/2025	DEBASHISH NATH	JAGABANDHU SAHU	PADAMPUR /106 /2025	AOR20220001487C202500031
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/20086/2025	MUKTA NATH	JAGABANDHU SAHU	PADAMPUR /106 /2025	AOR20220001487C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/20087/2025	SATAM MISTRI @ SATTAM MISTRY	JUGALA KISHORE PANDA	ORKEL /146 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/20091/2025	LUCKY @ LAXMIDHAR MOHANTY	BAISHNAB CHARAN PATRA	KANIHA /81 /2025	AOR20220000753C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/20092/2025	BABUL BEHERA	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	

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35	D-BLAPL/20100/2025	STATE OF ODISHA SADA @ SADANANDA PRADHAN VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /437 /2023 ()	
36	D-BLAPL/20102/2025	STATE OF ODISHA KATAPA DAS @ SARBESWAR DAS VS	JAYANTA KUMAR MAJHI VS	// SAHADEV KHUNTA /374 /2024 ()	
37	D-BLAPL/20103/2025	STATE OF ODISHA BAYA @ RANJIT BIRUA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /268 /2025 ()	
38	D-BLAPL/20104/2025	STATE OF ODISHA NALA PATEL VS	JYOTIRMAYA SAHOO VS	// CHANDAHANDI /135 /2022 ()	
39	D-BLAPL/20109/2025	STATE OF ODISHA SADA @ SADANANDA PRADHAN VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /436 /2023 ()	
40	D-BLAPL/20116/2025	STATE OF ODISHA ABHINANDAN VS	NITYANANDA MOHAPATRA VS	// / /0 ()	
41	D-BLAPL/20117/2025	STATE OF ODISHA SUBASH KUMAR VS	NITYANANDA MOHAPATRA VS	// / /0 ()	
42	D-BLAPL/20125/2025	STATE OF ODISHA BABULI DEHURY VS	OM PRAKASH SARAN VS	// GONDIA /12 /2018 ()	AOR20220000371C202500116
43	D-BLAPL/20126/2025	STATE OF ODISHA NAGENDRA DUBEY VS	DAYANIDHI MISHRA VS	// MOHANA /76 /2023 ()	
44	D-BLAPL/20127/2025	STATE OF ODISHA BALARAM BEHERA VS	KURESH PRASAD DASH VS	// GANGAPUR (BHANJANAGAR) /359 /2025 ()	AOR20220001390C202500047
45	D-BLAPL/20131/2025	STATE OF ODISHA PRITAM JENA VS	DIPTI RANJAN MOHAPATRA VS	// BHANDARIPOKHARI /121 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/20132/2025	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	PLANTSITE /907 /2024 () //	
47	D-BLAPL/20133/2025	SANJAYA KUMAR NAIK @ BELUN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	NUAGAON /117 /2025 () //	
48	D-BLAPL/20137/2025	PINTU @ AMAR BHUYAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	PIPLI /364 /2024 () //	
49	D-BLAPL/20138/2025	RABI NARAYAN NAYAK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /720 /2024 () //	AOR20220001390C202500048
50	D-BLAPL/20141/2025	TRINATH PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //	
51	D-BLAPL/20142/2025	DEBASISH NAYAK VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
52	D-BLAPL/20144/2025	PARWEZ KHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	ASTARANGA /38 /2019 () //	
53	D-BLAPL/20146/2025	KARTIKA SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /218 /2025 () //	
54	D-BLAPL/20148/2025	K. HARS VARDHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /218 /2025 () //	
55	D-BLAPL/20149/2025	AMAN DATTANI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /218 /2025 () //	
56	D-BLAPL/20150/2025	JASHOBANTA @ JASABANTA PRADHAN VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	BALIPATNA /119 /2025 () //	
57	D-BLAPL/20167/2025	JUDHISTHIR MAJHI	JNYANANANDA PANDA	KALAMPUR /69 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/20170/2025	MANAS MUKHI	DILLIP KUMAR SAHOO	SPL.TASK FORCE /18 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CMAPL/26722/2025	ASHOK KUMAR SUNDARAY	ADV.	//	
		VS	VS	()	
		JOINT COMMNR., GST AND CENTRAL EXCISE BBSR		//	
60	D-CMAPL/26856/2025	PAIDA BEHERA	ADV.	//	
		VS	VS	()	
		CHIEF EXECUTIVE OFFICER, BALASORE		//	
61	D-CMAPL/26911/2025	APTAKAMA MISHRA	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		RAJALAXMI PATRA		//	
62	D-CMP/26762/2025	SAMEER KUMAR NAYAK	VIVEKANANDA JENA	//	
		VS	VS	()	
		ARCHANA NAYAK		//	
63	D-CMP/26765/2025	SABITRI BEHERA	MAHESWAR MOHANTY	//	
		VS	VS	()	
		SUKURI BEWA		//	
64	D-CMP/26813/2025	SIBA PRASAD SINGH	MANAS RANJAN BAUG	//	AOR20220002374C202500111
		VS	VS	()	
		JASJIT SINGH		//	
65	D-CMP/26845/2025	SANJAY KUMAR GUPTA	PRAVAT RANJAN SUTAR	//	
		VS	VS	()	
		MITRABHANU TAJAN		//	
66	D-CMP/26857/2025	PRASADINI SAMAL	MANAS KUMAR CHAND	//	
		VS	VS	()	
		SANGRAM KUMAR SAMAL		//	
67	D-CMP/26862/2025	RUKMINI PRADHAN	SUSHANT KUMAR PRADHAN	//	
		VS	VS	()	
		SATYABHAMA BEHERA		//	
68	D-CMP/26914/2025	RABINDRANATH PANIGRAHI	JAYDEEP PAL	//	
		VS	VS	()	

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69	D-CONTC/26721/2025	M/S METRO BUILDERS (ORISSA) PVT. LTD., BBSR MINAKETAN SWAIN VS	ADV VS	// // ()	AOR20220003697C202500009
70	D-CONTC/26723/2025	SMRUTI RANJAN PRADHAN, COLLECTOR KENDRAPARA BANALATA PATRA VS	ADV VS	// // ()	AOR20220003697C202500010
71	D-CONTC/26724/2025	SAROJ KANTA NAYAK, TAHASILDAR, DERABISH,KENDRAPARA NILIMA MAHASANGA, RAGHUNATH PUR VS	ADV VS	// // ()	AOR20220004106C202500123
72	D-CONTC/26725/2025	MONISHA BANERJEE, DIRECTOR SOCIAL WELFARE WELFARE DEPTT. OF WOMEN AND CHILD DEVELOPMENTT AND MISSIO NILAKANTHESWAR S.H.G.,JAGATSINGHPUR VS	ADV VS	// // ()	AOR20220004106C202500120
73	D-CONTC/26726/2025	MONISHA BANARJEE, DIRECTOR MISSION SHAKTI BASUDEV SHG,TERAMANPUR,JAGATSINGHPUR VS	ADV VS	// // ()	AOR20220004106C202500121
74	D-CONTC/26727/2025	MONISHA BANARJEE,DIRECTOR MISSION SHAKTI MOTHER TERESA SHG, KUJANG,JAGATSINGHPUR VS	ADV VS	// // ()	AOR20220004106C202500122
75	D-CONTC/26743/2025	MONISHA BANARJEE, DIRECTOR MISSION SHAKTI JYOTSNAMAYI PADHI VS	ADV. VS	// // ()	
76	D-CONTC/26744/2025	SUBHA SARMA,PRINCIPAL SECRETARY,DEPT. OF WOMEN AND CHILD DEVELOPMENT,BBSR,KHURDA DIPAK KUMAR DANDAPAT VS	ADV. VS	// // ()	
77	D-CONTC/26753/2025	SANJEEB KUMAR MISHRA,IAS KALPANA ROUT VS	ADV. VS	// // ()	
78	D-CONTC/26756/2025	SMRUTI RANJAN PRADHAN,COLLECTOR BIJAYALAXMI MISHRA VS	ADV. VS	// // ()	
79	D-CONTC/26757/2025	BRUNDHA D,IAS SWAYAM PRAJNA RAY VS	ADV. VS	// // ()	
		SANJAY KUMAR SINGH,PRINCIPAL SECRETARY,WORKS DEPT.,SECRETARIAT BUILDING,BBSR,KHORDHA			

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80	D-CONTC/26770/2025	PRAVAKAR NAYAK VS SUSANTA KUMAR PANDA,OCS,MD, ODISHA CONSUMERS COOP FEDERATION LTD., BBSR	JAJATI KESHARI KHUNTIA VS	// 0	
81	D-CONTC/26771/2025	M/S UTKAL STORE, KALAHANDI VS SUBHAM SAXENA,IAS	ADV. VS	// 0	
82	D-CONTC/26778/2025	CHEMANANDA PRADHAN VS VIJAY AMRUTA KULANGA,IAS	DAYANIDHI MOHANTY VS	// 0	
83	D-CONTC/26791/2025	KSHYANAPRAVA DAS VS PANCHANAN NAYAK,OAS	PRAFULLA CHANDRA DAS VS	// 0	
84	D-CONTC/26804/2025	BIDYADHAR JENA VS TAPAS RANJAN DEHURI,OAS	ADV. VS	// 0	
85	D-CONTC/26853/2025	BUDHIMAN JENA VS SIDDHARTHA SHANKAR SWAIN,COLLECTOR,PURI	ADV. VS	// 0	
86	D-CONTC/26854/2025	M SATYANARAYAN PATRA VS ARUN GARG, SECRETARY, WATER RESOURCES DEPARTMENT	ADV VS	// 0	AOD20220001998C202500040
87	D-CONTC/26864/2025	DR. SAHADEV. SWAIN VS ARVIND AGARWAL,IAS	ADV. VS	// 0	
88	D-CONTC/26867/2025	DR. TUSHAR RANJAN PATNAIK VS K UMA MAHESWAR RAO,DIRECTOR,NIT,ROURKELA,SUNDARGARH	ADV. VS	// 0	
89	D-CONTC/26869/2025	BISHNU NAIK VS SHALINI PANDIT,IAS	ADV. VS	// 0	
90	D-CONTC/26872/2025	BISHNU NAIK VS SHALINI PANDIT,IAS	ADV. VS	// 0	
91	D-CONTC/26874/2025	ARUNA KUMAR NAIK	ADV.	//	

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		VS	VS	0	
		SHALINI PANDIT,IAS		//	
92	D-CONTC/26880/2025	SABUJIMA MAHASANGHA, BIRIDI, JAGATSINGHPUR,ADV		//	AOR20220004106C202500124
		VS	VS	0	
		MONISHA BANERJEE, DIRECTOR MISSION SHAKTI		//	
93	D-CONTC/26887/2025	JAYADEV PRADHAN	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
94	D-CONTC/26890/2025	JAYANTA KUMAR ROUT	ADV.	//	
		VS	VS	0	
		PRATHMESH ARVIND RAJESIRKE,IAS		//	
95	D-CONTC/26891/2025	JAYANTA KUMAR ROUT	ADV.	//	
		VS	VS	0	
		PRATHMESH ARVIND RAJESIRKE,IAS		//	
96	D-CONTC/26894/2025	JAYANTA KUMAR ROUT	ADV.	//	
		VS	VS	0	
		PRATHMESH ARVIND RAJESIRKE,IAS		//	
97	D-CONTC/26897/2025	JAYANTA KUMAR ROUT	ADV.	//	
		VS	VS	0	
		PRATHMESH ARVIND RAJESIRKE,IAS		//	
98	D-CONTC/26900/2025	AKSHAYA KUMAR JENA	SANJIB KUMAR RATH	//	
		VS	VS	0	
		SALINI PANDIT,IAS		//	
99	D-CONTC/26904/2025	BASANTA BARIK	SANJIB KUMAR RATH	//	
		VS	VS	0	
		SALINI PANDIT,IAS		//	
100	D-CONTC/26906/2025	NIRAKAR SAMAL	SANJIB KUMAR RATH	//	
		VS	VS	0	
		SALINI PANDIT,IAS		//	
101	D-CONTC/26913/2025	PRAFULLA KUMAR BARIK	ADV.	//	
		VS	VS	0	
		SALINI PANDIT,IAS		//	
102	D-CONTC/26916/2025	SAROJ KUMAR SAMAL	SANJIB KUMAR RATH	//	
		VS	VS	0	

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103	D-CRLA/20008/2025	SALINI PANDIT,IAS MUKESH ANAND VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// ASKA /475 /2024 ()	
104	D-CRLA/20012/2025	JAGA @ BASUDEV BHATTA VS STATE OF ODISHA	TEJASWI KUMAR PRADHAN VS	// PURI TOWN /3 /2017 ()	
105	D-CRLA/20014/2025	KAPILA @ KAPILASH BHOI VS STATE OF ODISHA	TEJASWI KUMAR PRADHAN VS	// PURI TOWN /3 /2017 ()	
106	D-CRLA/20015/2025	BARJU @ BRAJAKISHORE BHOI VS STATE OF ODISHA	TEJASWI KUMAR PRADHAN VS	// PURI TOWN /3 /2017 ()	
107	D-CRLA/20026/2025	LEBE @ BENJE MAJHI VS STATE OF ODISHA	PRABHAV BEHERA VS	// BHAWANIPATNA SADAR /198 /2018 ()	
108	D-CRLA/20043/2025	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// KHAMAR /128 /2020 ()	
109	D-CRLA/20081/2025	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	// TOMKA /123 /2023 ()	
110	D-CRLA/20113/2025	MITANJALI PANDA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// TUMUSINGA /234 /2022 ()	
111	D-CRLA/20129/2025	BAMA @ RUPESH RANA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// BOLANGIR SADAR /263 /2023 ()	
112	D-CRLMC/19999/2025	LAXMIPRASAD ACHARY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// BORIGUMMA /102 /2024 ()	AOR20220001558C202500131
113	D-CRLMC/20010/2025	ANKIT KUMAR PANDEY VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// UDITNAGAR /426 /2024 ()	

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114	D-CRLMC/20016/2025	ABHAYA BHOI VS LAXMI PRIYA BHOI	ANUGRAHA NARAYAN SAMANTRAY VS	// () //	
115	D-CRLMC/20020/2025	AMAR PRASAD JALLY VS STATE OF ODISHA	CHINMAY MOHANTY VS	KRUSHNA PRASAD /220 /2024 () //	
116	D-CRLMC/20022/2025	PUNYASLOKA PRADHAN VS PRABIN SAMAL	OM SWARUP VS	CHANDAKA P.S. /31 /2025 () //	
117	D-CRLMC/20025/2025	SIDHARTHA SANKAR DAS VS JNANA RANJAN KAR	SANJAT DAS VS	LALBAG /27 /2023 () //	
118	D-CRLMC/20030/2025 CRLMC/2427/2025	PRASHANTA KUMAR DASH VS RUPANJALI SAHU	RAJJEET ROY VS	// DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) CRA/0000085/2024	AOR20220001462C202500078
119	D-CRLMC/20035/2025	SEKH ABDUL RAFUDDIN @ ABDUL SEIKH VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /192 /2024 () //	
120	D-CRLMC/20039/2025 CRLMC/2428/2025	FALCON CONSULTANCY PVT LTD VS RUPANJALI SAHU	RAJJEET ROY VS	// DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) CRA/0000086/2024	AOR20220001462C202500079
121	D-CRLMC/20042/2025	MANAGOBINDA SETHY@KALA SETHY VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /525 /2023 () //	
122	D-CRLMC/20061/2025	HARIHAR OJHA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	MAHANGA /145 /2018 () //	
123	D-CRLMC/20074/2025	GHANASHYAM MISHRA VS STATE OF ODISHA	SANKET KANUNGO VS	TIHIDI /428 /2019 () //	
124	D-CRLMC/20084/2025	TARUN MEHTA VS JALVIJAY VEDI	PRASANTA KUMAR NANDA VS	NAYAPALLI P.S. /283 /2016 () //	
125	D-CRLMC/20095/2025	SURESH DAS @ PAPINA	PRADEEP KUMAR PARIDA	GURUDIJHATIA /101 /2018	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/20101/2025	APARAJITA PRIYADARSHINI SWAIN @ APARAJITA PRUDHARANI SWAIN	PRUDHARANI SWAIN	MARKAT NAGAR /20 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/20106/2025	LAKSHMAN ROUT	BHOLANATH SAHA	KALIMELA /191 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/20110/2025	SUNIL KUMAR SAMANTA @ BANTI	SUJIT KUMAR PATTNAIK	GOLANTHARA (BERHAMPUR) /192 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/20112/2025	BAINA @ BAIKUNTHA BEHERA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /125 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/20114/2025	DEBASISH PATEL @ DEBASIS PATEL	JYOTIRMAYA SAHOO	CHANDAHANDI /135 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/20115/2025	SARATA KUMAR NAYAK @ SARAT KUMAR NAYAK	JYOTIRMAYA SAHOO	POLASARA PS /21 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/20119/2025	SASHIKANTA BEHERA	DEEPAK KUMAR MOHAPATRA	//	AOD20250000560C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/20122/2025	ASHISH DASH	MIHIR SAHOO	//0	
		VS	VS	()	
		SURAJ MUNDA		//	
134	D-CRLMC/20124/2025	LAXMI PRIYA SAHOO @ JASHODA LAXMIPRIYA SAHOO	PRADYUMN K. MISHRA	GANIA /81 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/20130/2025	RAJESH KUMAR KAR	BIJAYA KUMAR RAGADA	DHANUPALI /40 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/20143/2025	JITENDRA KUMAR RANSINGH	SIDDHARTHA SAMAL	FATEGARH /71 /2012	
		VS	VS	()	

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137	D-CRLMC/20147/2025	STATE OF ODISHA BIPLAB KUMAR KAR VS	TUSAR KUMAR MISHRA VS	// SECTOR-3 /112 /2013 ()	
138	D-CRLMC/20152/2025	STATE OF ODISHA GOPAL KRUSHNA MOHAPATRA VS	BIJAYA KUMAR RAGADA VS	// / /0 ()	
139	D-CRLMC/20153/2025	STATE OF ODISHA BHUBAN MOHAN NAIK VS	AMLAN SHAKTI PAUL VS	// DEOGARH /462 /2022 ()	
140	D-CRLMC/20169/2025	STATE OF ODISHA SIDDHANTA BALIARSINGH VS	PRAVASH CHANDRA JENA VS	// FATEGARH /237 /2023 ()	
141	D-CRLMC/20171/2025	STATE OF ODISHA SHUVENDU NARAYAN PATEL VS	BYOMOKESH SAHOO VS	// / /0 ()	
142	D-CRLMP/20019/2025	STATE OF ODISHA PANCHALI MALIK VS	TUSHAR KANTA NAYAK VS	// / /0 ()	
143	D-CRLMP/20041/2025	STATE OF ODISHA SARASWATI PRADHAN VS	SMRUTI RANJAN DASH VS	// / /0 ()	
144	D-CRLMP/20056/2025	STATE OF ODISHA SABUJA KUMAR SAHOO VS	AKSHAYA KUMAR SUBUDHI VS	// / /0 ()	
145	D-CRLMP/20088/2025	STATE OF ODISHA SUMITRA PAL VS	RAMA CHANDRA JENA VS	// / /0 ()	
146	D-CRLMP/20134/2025	STATE OF ODISHA SARMILA MISHRA VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()	
147	D-CRLMP/20139/2025	STATE OF ODISHA SARASWATI SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// / /0 () //	

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148	D-CRLMP/20162/2025	RASMITA MANDAL @ JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //	
149	D-CRLREV/20045/2025	ASHOK CHANDRA TRIPATHY VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	JAGATPUR /38 /2020 () //	
150	D-CRLREV/20054/2025	SUBASH CHANDRA NAYAK VS STATE OF ODISHA(VIG.)	NIRA SUNDAR PANDA VS	BALASORE VIGILANCE /41 /2012 () //	
151	D-CRLREV/20071/2025	NILU SWAIN VS STATE OF ODISHA	MANAS RANJAN BAUG VS	GOPALPUR /171 /2020 () //	AOR20220002374C202500110
152	D-CRLREV/20073/2025	NILANCHALA PATRA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	GOPALPUR /171 /2020 () //	AOR20220002374C202500109
153	D-CRLREV/20096/2025	ANUPAMA NAYAK VS ABINASH RANJAN MOHANTY	SK. ZAFARULLA VS	/ /0 () //	
154	D-CRLREV/20107/2025	SWADESH NAYAK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SAHID NAGAR P.S. /60 /2019 () //	
155	D-CRLREV/20155/2025	SPANDAN MOHANTY VS SUBHASHREE MOHANTY	BAIBASWATA PANIGRAHI VS	/ /0 () //	
156	D-CRLREV/20161/2025	SPANDAN MOHANTY VS SUBHASHREE MOHANTY	BAIBASWATA PANIGRAHI VS	/ /0 () //	
157	D-CRLREV/20172/2025	JAHUR ALI KHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //	
158	D-FAO/26720/2025	RADHI MUNDA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	/ / () //	
159	D-FAO/26729/2025	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. Bhubaneswar	DEEPA NANDA SANKHANTARAY	/ /	AOR20220001406C202500014

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		VS	VS	0	
		SAKUNTALA NATH		//	
160	D-FAO/26759/2025	THE D.M., M/S UNITED INDIA INSURANCE CO. LTD., BBSR	SANKAR MISHRA	//	
		VS	VS	0	
		MAMATA NAIKA		//	
161	D-LAA/26830/2025	KIRANABALA SAHOO	NAMITA PATTANAİK	//	
		VS	VS	0	
		LAND ACQUISITION, COLLECTOR, JAGATSINGHPUR		//	
162	D-LAA/26843/2025	JAYAGOPAL CHAKRABARTY	NAMITA PATTANAİK	//	
		VS	VS	0	
		LAND ACQUISITION COLLECTOR, JAGATSINGHPUR		//	
163	D-MACA/26731/2025	NEW INDIA ASSURANCE COMPANY LIMITED	GOPAL CHANDRA SAMANTARAY	//	AOR20220001406C202500015
		VS	VS	0	
		SAGARIKA SARANGI		//	
164	D-MACA/26735/2025	JHILURANI DASH	BISHNU BRATA SINGH	//	
		VS	VS	0	
		CHANDAN KUMAR MOHAPATRA		//	
165	D-MACA/26788/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR	SOMNATH ROY	//	
		VS	VS	0	
		MINATI PRADHAN		//	
166	D-MACA/26801/2025	B.M., NEW INDIA ASSURANCE CO. LTD., GANJAM	BIJOY DASMOHAPATRA	//	
		VS	VS	0	
		KANDAGORI GANGA		//	
167	D-MACA/26806/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR	SOMNATH ROY	//	
		VS	VS	0	
		MINATI PRADHAN		//	
168	D-MATA/26768/2025	FIROZ KHAN	PRAMOD KISHORE CHAND	//	
		VS	VS	0	
		JAHEDA JASMIN		//	
169	D-RPFAM/26823/2025	NITESH KUMAR SAHOO	JUDHISTHIR SAHOO	//	AOD20220003315C202500037
		VS	VS	0	
		KRUSHNAPRIYA SAHOO		//	
170	D-RSA/26758/2025	SUSANTA GOCHHAYAT	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	

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171	D-RSA/26766/2025	PRAFULLA GOCHHAYAT SARBESWAR SETHI VS	ARUN KUMAR MISHRA 2 VS	// // ()	
172	D-RSA/26782/2025	MANGALA THAKURANI BIJE MATHASAH, BHADRAK SUSAMA PATRA VS	PRATAP CHANDRA CHHINCHANI VS	// // ()	
173	D-RSA/26802/2025	JADUNATH HEMBRAM GAGAN BIHARI SAHU VS	PRATAP CHANDRA CHHINCHANI VS	// // ()	
174	D-RSA/26871/2025	JADUNATH HEMBRAM BASANTA KUMAR MISHRA VS	DEBASIS MISHRA VS	// // ()	
175	D-TRP(C)/26851/2025	SRIMAT SWAMY SHANKARANANDA SARASWATY NIRUPAMA BARJEE VS	MIHIR SAHOO VS	// // ()	
176	D-TRPCRL/20009/2025	AJAYA@BENUDHAR KUMAR SUNA JAGATMATA SAHOO @ BARSHA VS	RITURANJAN CHHOTARAY VS	// // ()	AOR20220003344C202500044
177	D-TRPCRL/20145/2025	STATE OF ODISHA SUDHANSU KUMAR ACHARYA VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202500140
178	D-TRPCRL/20160/2025	SANJAY KUMAR SAMANTA SANGRAM KESHARI ROURAY VS	HIMANSHU SEKHAR MISHRA VS	// // ()/	
179	D-WA/26772/2025	HEXAGON INFRASTRUCTURES PVT. LTD.,CUTTACK STATE OF ODISHA VS	SAROJ KUMAR JEE, A.G.A VS	// // ()	LOD20240000172C202500308
180	D-WP(C)/26716/2025	NABIN CHANDRA PRADHAN GAYATRI DEVI AGRAWAL VS	RAJESH RANJAN SAHOO VS	// // ()	AOD20240000612C202500015
181	D-WP(C)/26717/2025	THE COLLECTOR, JHARSUGUDA JANMEJAY MALLICK VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202500050
		STATE OF ODISHA		//	

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182	D-WP(C)/26718/2025	M/S SHARP BUSINESS SYSTEMS (INDIA) PVT LTD, UTTAR PRADESH VS PRESIDING OFFICER LABOUR COURT .BBSR	UTSAR PRADHAN VS PRASANTA KUMAR MISHRA	// () //	
183	D-WP(C)/26719/2025	PRAMODA KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS SANTOSH KUMAR MAHANTY	// () //	
184	D-WP(C)/26728/2025	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS SIVA SANKAR CHAINI	// () //	AOD20240000242C202500138
185	D-WP(C)/26730/2025	GANGADHAR PADHI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS SUDHIR KUMAR MALLICK	// () //	
186	D-WP(C)/26732/2025 WP(C)/18381/2025	HAREKRISHNA SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS NETRANANDA BISWAL	// () //	
187	D-WP(C)/26733/2025	PARSURAM SETHY VS STATE OF ODISHA	NETRANANDA BISWAL VS JYOTSNARANI RATH	// () //	
188	D-WP(C)/26734/2025	DEBADATTA DAS VS STATE OF ODISHA	JYOTSNARANI RATH VS SANTOSH KUMAR MAHANTY	// () //	
189	D-WP(C)/26736/2025	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS ATUL TRIPATHY	// () //	
190	D-WP(C)/26737/2025 WP(C)/18364/2025	PRADEEPTA KUMAR SAMANTARAY VS STATE OF ODISHA	ATUL TRIPATHY VS SURYAKANTA DWIBEDI	// () //	AOD20240000618C202500091
191	D-WP(C)/26738/2025 WP(C)/18384/2025	PADMACHARAN PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS SURYAKANTA DWIBEDI	// () //	
192	D-WP(C)/26739/2025 WP(C)/18385/2025	PRATAP PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS SATYAJIT BEHERA	// () //	
193	D-WP(C)/26740/2025	PRIYABRATA BEHERA	SATYAJIT BEHERA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/26741/2025	NIMAIN CHARAN RAJ	PRABHU PADARBINDA PARIDA	//	
	WP(C)/18389/2025	VS	VS	()	
		CHAIRMAN, ODISHA GRAMEEN BANK, BBSR		//	
195	D-WP(C)/26742/2025	PRATIMA SAHOO	PRASANNA KUMAR MISHRA	//	
		VS	VS	()	
		SWADHIN SAHU		//	
196	D-WP(C)/26745/2025	NISAMANI MOHANTY	GYANESWAR SATPATHY	//	
		VS	VS	()	
		THE COLLECTOR CUM DISTRICT MAGISTRATE CUTTACK		//	
197	D-WP(C)/26746/2025	GOBINDA SAGARIA	DHANANJAYA MUND	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/26747/2025	RAKESH RANJAN MAHALIK	SOUBHAGYA SWAIN	//	AOR20220001296C202500051
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/26748/2025	PREETI PRAKASH BEHERA	KAMALAKANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/26749/2025	RANJAN KUMAR BEHERA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/26750/2025	PRAMODINI BEHERA	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202500022
		VS	VS	()	
		THE DIVISIONAL MANAGER, BHARAT PETROLEUM CORPORATION LTD		//	
202	D-WP(C)/26751/2025	SUBRAT KUMAR MOHANTY	TANMAY MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/26752/2025	SAGAR MOHAN JENA	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	()	
		THE CHIEF MANAGER CUM AUTHORIZED OFICER, URBAN COOPERATIVE BANK LTD, KENDRAPARA		//	
204	D-WP(C)/26754/2025	DUSHMANTA PRADHAN	PRAVAT KUMAR NAYAK	//	
		VS	VS	()	

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205	D-WP(C)/26755/2025	STATE OF ODISHA MALATI DEHURY VS	PURNA CHANDRA MISHRA VS	// // ()	
206	D-WP(C)/26760/2025	STATE OF ODISHA JAYA BEHERA VS	BIJAYA KUMAR NAYAK (3) VS	// // ()	AOR20230000709C202500023
207	D-WP(C)/26761/2025	STATE OF ODISHA KALPANA PANIGRAHI VS	KARUNAKAR RATH VS	// // ()	
208	D-WP(C)/26763/2025	STATE OF ORISSA SURAMA MOHANTY VS	SUBHASREE MOHANTY VS	// // ()	
209	D-WP(C)/26764/2025	STATE OF ODISHA SANTILATA SAMANTARAY VS	BIJAYA KUMAR NAYAK (3) VS	// // ()	AOR20230000709C202500024
210	D-WP(C)/26767/2025	THE DIVISIONAL MANAGER, HINDUSTAN PETROLEUM CORPORATION LTD SUVENDU KUMAR SAHU VS	SAIBRATA RATH VS	// // ()	
211	D-WP(C)/26769/2025	STATE OF ODISHA ABINASH MOHAPATRA VS	PRASANNA KUMAR PARHI VS	// // ()	
212	D-WP(C)/26773/2025	STATE OF ODISHA MANAS MOHAPATRA VS	LAXMI PRASAD DWIVEDY VS	// // ()	
213	D-WP(C)/26774/2025	STATE OF ODISHA GANESH TDSK PATTNAIK VS	SOUMYA MISHRA VS	// // ()	
214	D-WP(C)/26775/2025	STATE OF ODISHA BINOD BIHARI @ KUMAR TRIPATHY VS		// // ()	AOR20230000376C202500002
215	D-WP(C)/26776/2025	DISTRICT COLLECTOR, ANGUL M/S SUBHRA CHEMICALS VS	PRAMOD KUMAR NAYAK VS	// // ()	AOD20240000913C202500001
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO)		//	

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216	D-WP(C)/26777/2025	NIRUPAMA DEHURI VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //	
217	D-WP(C)/26779/2025	RADHASHYAM BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
218	D-WP(C)/26780/2025	SANJEEB KUMAR MISHRA VS GOVT OF ODISHA	BITAS KUMAR SWAIN VS	// 0 //	
219	D-WP(C)/26781/2025	BIKASH DAS VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500072
220	D-WP(C)/26783/2025	GOUTAM BHATTA VS ASST SETTLEMENT OFFICER, SETTLEMENT OFFICER, JEYPORE	GOPINATH MISHRA VS	// 0 //	
221	D-WP(C)/26784/2025 WP(C)/18418/2025	SUSAMA SAHANI VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //	
222	D-WP(C)/26785/2025	BHAGYADHAR SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
223	D-WP(C)/26786/2025	SUDHANSHU SEKHAR SWAIN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
224	D-WP(C)/26787/2025	ODISHA CO-OPERATIVE TUSSAR AND SILK FEDERATION VS THE JOINT LABOUR COMMISSIONER, BBSR	DILOK PRASAD DAS VS	// 0 //	
225	D-WP(C)/26789/2025	JITENDRA KUMAR MAHALIK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500069
226	D-WP(C)/26790/2025	KALINGA WARRIORS VS SAMBALPUR UNIVERSITY	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500070
227	D-WP(C)/26792/2025	ODISHA CO-OPERATIVE TUSSAR AND SILK FEDERATION	DILOK PRASAD DAS	//	

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		VS	VS	0	
228	D-WP(C)/26793/2025	THE JOINT LABOUR COMMISSIONER, BBSR BIBHU PRASAD DALAI	DEVASHIS PANDA	//	AOR20220001247C202500094
		VS	VS	0	
229	D-WP(C)/26794/2025	STATE OF ODISHA AMIN BHOI	NARAYAN PRASAD PARIJA	//	
		VS	VS	0	
230	D-WP(C)/26795/2025	STATE OF ODISHA ODISHA CO-OPRATIVE TUSSAR AND SILK FEDERATION, KHURDA	DR. G. PRASNA DAS	//	
		VS	VS	0	
231	D-WP(C)/26796/2025	THE JOINT LABOUR COMMISSIONER, BBSR JIRAMANI SINGH	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
232	D-WP(C)/26797/2025	STATE OF ODISHA GANDRU BARLA	BHARAT KUMAR MISHRA	//	
		VS	VS	0	
233	D-WP(C)/26798/2025	STATE OF ODISHA PRIYADARSHAN BEHURA	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	0	
234	D-WP(C)/26799/2025	STATE OF ODISHA BIBHU PRASAD DALAI	DEVASHIS PANDA	//	
		VS	VS	0	
235	D-WP(C)/26800/2025	STATE OF ODISHA ODISHA CO-OPERATIVE TUSSAR AND SILK FEDERATION, KHURDA	DR. G. PRASNA DAS	//	
		VS	VS	0	
236	D-WP(C)/26803/2025 WP(C)/18420/2025	THE JOINT LABOUR COMMISSIONER, BBSR BHARATI KANTA RAO	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
237	D-WP(C)/26805/2025	THE CHAIRMAN CUM MANAGING DIRECTOR, KHURDA HRUDANANDA SETHI	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
238	D-WP(C)/26807/2025	THE CHIEF EXECUTIVE OFFICER, TPCODL, KHURDA BIJAY KUMAR SETHY	PRAMOD KUMAR JENA	//	
		VS	VS	0	

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239	D-WP(C)/26808/2025	STATE OF ODISHA LEENA CHAUDHURY VS	PRASANTA KUMAR NANDA VS	// // 0	
240	D-WP(C)/26809/2025	STATE OF ODISHA SANDHYARANI JENA VS	PRAMOD KUMAR JENA VS	// // 0	
241	D-WP(C)/26810/2025	STATE OF ODISHA SCHOOL FOR THE BLIND, BALASORE VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
242	D-WP(C)/26811/2025	REGIONAL DIRECTOR, ESIC, BBSR PRASANTA KUMAR MOHANTY VS	ABHAYA KUMAR SHARMA VS	// // 0	
243	D-WP(C)/26812/2025	ODISHA GRAMEEN BANK, GANDAMUNDA, BBSR DIBYA BHARATI NAYAK @ MOHAPATRA VS	PRIYABKATA MOHAPATRA VS	// // 0	
244	D-WP(C)/26814/2025	STATE OF ODISHA BIJAYA KUMAR DAS VS	ASMIYA RANJAN MAJHI VS	// // 0	
245	D-WP(C)/26815/2025	REGISTRAR, COOPERATIVE SOCIETIES, ODISHA SWARNA PRAVA AGASTI VS	JYOTIRMAY GUPTA VS	// // 0	
246	D-WP(C)/26816/2025	STATE OF ODISHA DR.NIRJHAINEE NAYAK VS	SUBHADUTTA ROUSTRAY VS	// // 0	
247	D-WP(C)/26817/2025	STATE OF ODISHA M/S. KALYANI PLYMERS, RAYAGADA VS	BIDYALOK MOHAPATRA VS	// // 0	
248	D-WP(C)/26818/2025	STATE BANK OF INDIA, BBSR SABITARANI PATI VS	JYOTIRMAY GUPTA VS	// // 0	
249	D-WP(C)/26819/2025	STATE OF ODISHA BASUDEB SETHI VS	DEBASIS TRIPATHY VS	// // 0	AOR20220001665C202500066
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/26820/2025	SABITRI NAYAK VS THE REGISTRAR GENERAL, THE HIGH COURT OF ODISHA, CUTTACK	SUBHADUTTA ROUTRAY VS THE REGISTRAR GENERAL, THE HIGH COURT OF ODISHA, CUTTACK	// 0 //	
251	D-WP(C)/26821/2025	NAGABALI AGRO INDUSTRIES PVT. LTD., BBSR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/26822/2025	BASIL KUMAR KULLU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/26824/2025	BASUDEV DASH VS UNION OF INDIA	NISHAT AFREEN VS UNION OF INDIA	// 0 //	
254	D-WP(C)/26825/2025	SABIR MOHAMAD VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/26826/2025	SUJEET KUMAR BEHERA VS STATE OF ODISHA	NARESH CHANDRA JENA VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/26827/2025	M/S.TRILOCHAN GOUDA, KORAPUT VS ADDL.STATE TAX OFFICER, KORAPUT	BIBHUTI BHUSAN PANDA VS ADDL.STATE TAX OFFICER, KORAPUT	// 0 //	
257	D-WP(C)/26828/2025	BASUDEB SETHI VS STATE OF ODISHA	MANOJ PANIGRAHI VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/26829/2025	PRAHALLAD CHANDRA SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS STATE OF ORISSA	// 0 //	
259	D-WP(C)/26831/2025	GRAND BAZAR DEVELOPERS L.L.P., CUTTACK VS STATE OF ODISHA	AMIT PRASAD BOSE VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/26832/2025	PANKAJINI NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
261	D-WP(C)/26833/2025	CHITTA RANJAN SETHI @ CHITTARANJAN SETHI	HIMANSU SEKHAR DEO	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		CHIEF EXECUTIVE OFFICER, TATA POWER NORTHERN ODISHA DISTRIBUTION LTD., BALASORE			
262	D-WP(C)/26834/2025	ANITA PATRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
263	D-WP(C)/26835/2025	KUMUDINI MAHANTA	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/26836/2025	CHATURBHUJA SAHU	BISWAJIT RANJAN TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/26837/2025	RASHMILATA PATRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
266	D-WP(C)/26838/2025	ILLARANI SAHU	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/26839/2025	CHATURBHUJA SAHU	BISWAJIT RANJAN TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/26840/2025	DUKHABANDHU SAMAL	BASUDEV BARIK	//	
		VS	VS	()	
		STATE OF ORISSA		//	
269	D-WP(C)/26841/2025	GEETANJALI PATRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/26842/2025	SABIR MOHAMMAD	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		DEPUTY COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACKCORPORATION//			
271	D-WP(C)/26844/2025	SAMBHU PRASAD PODHA	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/26846/2025	SUBASINI DIP	MOHIT KUMAR PATI	//	AOR20220001535C202500118
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/26847/2025	STATE OF ODISHA KRISHNA CHANDRA PATEL VS	LAXMIKANTA MOHANTY VS	// // 0	
274	D-WP(C)/26848/2025	STATE OF ODISHA SANTOSH KUMAR DAKSHINRAY VS	DURGESH NARAYAN RATH VS	// // 0	
275	D-WP(C)/26849/2025	STATE OF ODISHA BIGHNESWAR KAR VS	DURGESH NARAYAN RATH VS	// // 0	
276	D-WP(C)/26850/2025	STATE OF ODISHA HEMSAGAR PATEL VS	LAXMIKANTA MOHANTY VS	// // 0	
277	D-WP(C)/26852/2025	STATE OF ODISHA SANEISCHA RANJAN BEHERA VS	DURGESH NARAYAN RATH VS	// // 0	
278	D-WP(C)/26855/2025	STATE OF ODISHA DEBASHIS MOHANTY VS	SANATAN PANI VS	// // 0	
279	D-WP(C)/26858/2025	STATE OF ODISHA M/S N.KUMAR, BALASORE VS	DR. JANMEJAYA RAY VS	// // 0	
280	D-WP(C)/26859/2025	THE INDIAN OIL CORPORATION LTD., NEW DELHI RANJAN KUMAR MAHALA VS	DURGESH NARAYAN RATH VS	// // 0	
281	D-WP(C)/26860/2025	STATE OF ODISHA NILAMANI NIHAR CHANDRA BEHERA VS	ASHOK KUMAR SARANGI VS	// // 0	
282	D-WP(C)/26861/2025	STATE OF ODISHA GRAND BAZAR DEVELOPERS LLP, CUTTACK VS	AMIT PRASAD BOSE VS	// // 0	
283	D-WP(C)/26863/2025	STATE OF ODISHA M/S OM MAA TRANSPORT, MAYURBHANJ VS	DR. JANMEJAYA RAY VS	// // 0	
		THE INDIAN OIL CORPORATION LTD., NEW DELHI		//	

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284	D-WP(C)/26865/2025	GANESH MAJHI VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
285	D-WP(C)/26866/2025	DASHARATHI MALIK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
286	D-WP(C)/26868/2025	SANGHAMITRA DAS VS RAJIV RANJAN DAS	JANMEJAYA RAY VS	// 0 //	
287	D-WP(C)/26870/2025	JAYANTI MOHAPATRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
288	D-WP(C)/26873/2025	SARAT CHANDRA PRADHAN VS STATE OF ODISHA	PRANAYA SAHOO VS	// 0 //	
289	D-WP(C)/26875/2025	RAJESH KUMAR AGARWAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
290	D-WP(C)/26876/2025	GRAND BAZAR DEVELOPERS L.L.P., CUTTACK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
291	D-WP(C)/26877/2025	M/S OM PRAKASH GUPTA, BHADRAK VS THE INDIAN OIL CORPORATION LTD., NEW DELHI	JANMEJAYA RAY VS	// 0 //	
292	D-WP(C)/26878/2025	PABITRA DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
293	D-WP(C)/26879/2025	M/S MINU RANI SAHA TRANSPORT, BALASORE VS THE INDIAN OIL CORPORATION LTD., NEW DELH	JANMEJAYA RAY VS	// 0 //	
294	D-WP(C)/26881/2025	M/S MAA SINDURGOURA TRANSOPRT, MAYURBHANJAN VS THE INDIAN OIL CORPORATION LTD., NEW DELH	JANMEJAYA RAY VS	// 0 //	
295	D-WP(C)/26882/2025	PRADEEP KUMAR SAHOO	AMBUJA BANDHU PARIDA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/26883/2025	M/S SHRI KRUSHNA SAHU, BHADRAK	JANMEJAYA RAY	//	
		VS	VS	0	
		THE INDIAN OIL CORPORATION LTD., NEW DELH		//	
297	D-WP(C)/26884/2025	LAXMIDHAR DASH	BEBARTA SIVA SATYAM	//	
		VS	VS	0	
		STATE OF ORISSA		//	
298	D-WP(C)/26885/2025	UNION OF INDIA	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		SAKUNTALA SAHU		//	
299	D-WP(C)/26886/2025	DILLIP KUMAR PRADHAN	SUSANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/26888/2025	SUJIT KUMAR SAHOO	SOUBHAGYA CHANDRA DEVDASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/26889/2025	ANEETA PANDA	JAGANNATH BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/26892/2025	RABINDRA KUMAR MAHAPATRA	SANJIB KUMAR RATH	//	
		VS	VS	0	
		SHREE JAGANNATH SANSKRIT VISHVAVIDYALAYA , PURI		//	
303	D-WP(C)/26893/2025	S.SITARAM MURTY	SOUBHAGYA CHANDRA DEV DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/26895/2025	E.NAGARAJU	GYANENDRA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/26896/2025	DASARATHI DHAL	SANJIB KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/26898/2025	BIDYADHAR BHATTA	SANJIB KUMAR RATH	//	
		VS	VS	0	

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307	D-WP(C)/26899/2025	STATE OF ODISHA MANAGEMENT COMMITTEE, PARADIP PORT, JAGATPUR	SANJIB KUMAR RAKAS DAS	//	
		VS	VS	0	
308	D-WP(C)/26901/2025	BHAGIRATHI SOREN GOBINDA CHANDRA PRADHAN	SATYABRATA DASH	//	
		VS	VS	0	
309	D-WP(C)/26902/2025	STATE OF ODISHA BHAJAMAN BEHERA	SANJIB KUMAR RATH	//	
		VS	VS	0	
310	D-WP(C)/26903/2025	SHREE JAGANNATH SANSKRIT VISHVAVIDYALAYA, PURI SUKANTI MOHAPATRA	ALAYA, PURI BISWAJIT DAS	//	
		VS	VS	0	
311	D-WP(C)/26905/2025	THE ORISSA STATE FINANCIAL CORPORATION, CUTTACK DEBARAJ BISHOYI	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
312	D-WP(C)/26907/2025	STATE OF ODISHA SAMARENDRA SAMAL	P ANUP DASH	//	
		VS	VS	0	
313	D-WP(C)/26908/2025	STATE OF ODISHA SATRUGHANA DASH	SURYAKANTA JENA	//	
		VS	VS	0	
314	D-WP(C)/26909/2025	STATE OF ODISHA NIRANJAN TRIPATHY	SANJIB KUMAR RATH	//	
		VS	VS	0	
315	D-WP(C)/26910/2025	STATE OF ORISSA SNEHALATA BEHERA	BINI MISHRA	//	
		VS	VS	0	
316	D-WP(C)/26912/2025	STATE OF ODISHA ADITYA NARAYAN PANDA	SANJIB KUMAR RATH	//	
		VS	VS	0	
317	D-WP(C)/26915/2025	STATE OF ORISSA DILLIP KUMAR PATEL	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/26917/2025	DEBENDRANATH MOHANTY VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// () //	
319	D-ABLAPL/20000/2025	KESHAB BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANKI /224 /2025 () //	AOR20220003722C202500110
320	D-ABLAPL/20002/2025	BIKRAM SWAIN VS STATE OF ODISHA	BHOLANATH SAHA VS	JAGATPUR /270 /2025 () //	
321	D-ABLAPL/20004/2025	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANKI /224 /2025 () //	AOR20220003722C202500109
322	D-ABLAPL/20005/2025	MADHU SOREN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /530 /2025 () //	
323	D-ABLAPL/20007/2025	MADHAB KUMAR MANDAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	Tantiapal Marine /57 /2025 () //	
324	D-ABLAPL/20011/2025	DASHIA SUNA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BHEDEN /120 /2025 () //	
325	D-ABLAPL/20018/2025	CHITTARANJAN ROUT @ BAPI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /191 /2025 () //	
326	D-ABLAPL/20021/2025	HEMANTA PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /373 /2025 () //	
327	D-ABLAPL/20023/2025	D.NIHARIKA RAO @ SAI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /78 /2025 () //	
328	D-ABLAPL/20024/2025	SILU @ PRADOSH KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	GHASIPURA /254 /2025 () //	
329	D-ABLAPL/20027/2025	CHANDIA MALIK @ KAILASH MALLIK	ARIJEET MISHRA	KOREI /138 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/20028/2025	BRISHNU RAY	PRANAB KUMAR DAS	UMERKOTE /82 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/20031/2025	HARIHARA DALAI	SUSAMA RANI SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/20032/2025	SURAJ SINGH	ASUTOSH TRIPATHY	ANGUL TOWN /721 /2024	AOR20220001648C202500070
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/20040/2025	SRIRAM MEHER	BISWARANJAN MAHARATHA	NAWAPARA /239 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/20044/2025	BASUDEV NARENDRA @ BASUA NARENDRA	LAXMIDHAR MAHAPATRA	BADAGODA P.S. /253 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/20047/2025	RANDHIR SINGH	AMULYA RATNA PANDA	NAWAPARA /149 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/20052/2025	PRANESWAR PRADHAN	AMULYA RATNA PANDA	CHANDRASEKHARPUR /267 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/20055/2025	ANIL @ SUBRAJEET PATRA	AKSHAYA KUMAR SUBUDHI	BALIPATNA /305 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/20060/2025	ARUN KUMAR DAS @ ARU SAMANTA	BIBHUTI RANJAN MOHANTY	ATHGARH /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/20062/2025	NABAKISHORE KANHAR	SK. ZAFARULLA	KANTAMAL /83 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/20063/2025	SK. SHANJAHAN QUADRI	PRASANTA KUMAR BARIK	PURUNABAZAR /95 /2025	
		VS	VS	()	

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341	D-ABLAPL/20065/2025	STATE OF ODISHA MONALISA MOHARANA VS	SIDHANT KUMAR JENA VS	// KHANDAGIRI P.S. /443 /2025 ()	
342	D-ABLAPL/20067/2025	STATE OF ODISHA MUKESH KUMAR BADAJENA VS	SIDHANT KUMAR JENA VS	// KHANDAGIRI P.S. /443 /2025 ()	
343	D-ABLAPL/20070/2025	STATE OF ODISHA HIMANSU SEKHAR GIRI VS	BISWAJIT NAYAK VS	// BADSAHI /219 /2025 ()	
344	D-ABLAPL/20072/2025	STATE OF ODISHA NALU BEHERA @ BISWA RANJAN BEHERA VS	SAROJ KUMAR PADHI VS	// DELANGA /106 /2025 ()	
345	D-ABLAPL/20077/2025	STATE OF ODISHA K.ABHINASH @ KALIA VS	SOUMYA RANJAN DAS VS	// TANGARPALI /15 /2025 ()	
346	D-ABLAPL/20079/2025	STATE OF ODISHA PRAVAT KUMAR BADAJENA VS	SIDHANT KUMAR JENA VS	// KHANDAGIRI P.S. /443 /2025 ()	
347	D-ABLAPL/20083/2025	STATE OF ODISHA GURU CHARAN SAHU VS	JANAKI KANTA MAHAPATRA VS	// REAMAL /141 /2025 ()	
348	D-ABLAPL/20089/2025	STATE OF ODISHA BIJAYA SOM VS	SMRUTI RANJAN ROUT VS	// LALBAG /179 /2025 ()	
349	D-ABLAPL/20090/2025	STATE OF ODISHA AJAY MALIK VS	PRAMOD KUMAR NAYAK VS	// KUAKHIA /208 /2022 ()	AOD20240000913C202500002
350	D-ABLAPL/20093/2025	STATE OF ODISHA MANOJ KUMAR ROUT VS	JUGALA KISHORE PANDA VS	// RAJNAGAR /104 /2025 ()	
351	D-ABLAPL/20094/2025	STATE OF ODISHA ANURUP PANI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// DUNGURIPALI /109 /2025 ()	AOR20220001558C202500132

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/20097/2025	MALATI ACHARYA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BANSADA /221 /2025 () //	
353	D-ABLAPL/20098/2025	SK. RAJAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /118 /2025 () //	
354	D-ABLAPL/20099/2025	SIBA SWAIN @ CHIRANJIBI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /385 /2025 () //	
355	D-ABLAPL/20105/2025	MURALI NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ANGUL SADAR PS /345 /2025 () //	
356	D-ABLAPL/20108/2025	GHANASHYAM MISHRA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /356 /2021 () //	
357	D-ABLAPL/20111/2025	NARESH MUDULI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JUDUM /21 /2025 () //	
358	D-ABLAPL/20118/2025	SONU GUPTA VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL TOWN /568 /2025 () //	AOD20230000619C202500004
359	D-ABLAPL/20120/2025	AKRURA CHAMPATI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /415 /2025 () //	
360	D-ABLAPL/20121/2025	SUJATA ROUT VS STATE OF ODISHA	DEBI PRASAD DASH VS	DHAULI PS /143 /2025 () //	
361	D-ABLAPL/20123/2025	RABINDRA SAHU @ RABI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	HINJILI /192 /2025 () //	AOD20240000242C202500139
362	D-ABLAPL/20128/2025	PRATIMA BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BASTA /195 /2025 () //	AOR20220002787C202500095
363	D-ABLAPL/20135/2025	CONGRESS BISWAL	TARA PRASAD MOHAPATRA	SATYABADI /19 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/20136/2025	BISWARANJAN SAHOO	MAHIMANANDA SWAIN	TIRTOL /235 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/20140/2025	BAIYA @ PRAKASH PANDAB @ PRAKASH CHANDRA PANDAB	SUPANSHU SEKHAR DASH	PATTAMUNDAI RURAL PS /235 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/20151/2025	SONU @ SIBA PRASAD SINGH	ABHIJIT DAS	MADHUPATNA /140 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/20154/2025	RAMA CHANDRA SAHOO	ACHYUTANANDA PATTANAIAK	NIHALPRASAD /176 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/20156/2025	RAJENDRA SAMAL	SURYAKANTA JENA	ALAKUNDA /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/20157/2025	GHANA BURUDI	SUBHRANSU BHUSAN MOHANTY	SUNABEDA /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/20158/2025	SK. ALLARAKHA	PRAVASH CHANDRA JENA	JALESWAR /286 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/20159/2025	SANJAY KUMAR BEHERA	DEBASNAN DAS	PATTAMUNDAI /191 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/20163/2025	ASHIS PRADHAN	PRAVASH CHANDRA JENA	BARKOTE /224 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/20164/2025	PRASANTA KUMAR PRUSTY	BASANTA KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/20165/2025	NARAYAN SAHOO	DEBASNAN DAS	BYREE /135 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/20166/2025	STATE OF ODISHA NARAYAN SAHOO VS	DEBASNAN DAS VS	// BYREE /135 /2025 ()	
376	D-ABLAPL/20168/2025	STATE OF ODISHA MUKTI NARAYAN RATH VS STATE OF ODISHA	JAYDEEP PAL VS	// MAHILA P.S.(BBSR) /167 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :04/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/20009/2025 TRPCRL/ /	JAGATMATA SAHOO @ BARSHA MP	RITURANJAN CHHOTARAY	55/2025
2	D-TRPCRL/18952/2025 TRPCRL/46/2025	SANJUKTA RANI PATRA MP	DILLIP KUMAR ROUT	56/2025
3	D-TRPCRL/20145/2025 TRPCRL/ /	SUDHANSU KUMAR ACHARYA MP	KULDEEP MOHANTY	57/2025
4	D-ELPET/31204/2024 ELPET/30/2024	DR.SUBASH MOHAPATRA MP	M/S.DR.SUBASH MOHAPATRA(In Person),NITESH KUMAR SINGH,G.M.	92/2025
5	D-JCRLA/26/2023 JCRLA/26/2023	BABU MALLIK MP	ADV.	149/2025
6	D-TRP(C)/24643/2025 TRP(C)/182/2025	UMARANI SWAIN MP	AMARENDRA PRADHAN	218/2025
7	D-TRP(C)/26851/2025 TRP(C)/ /	NIRUPAMA BARJEE MP	MIHIR SAHOO	219/2025
8	D-CONTC/15214/2025 CONTC/1956/2025	PITABASHA NAYAK MP		239/2025
9	D-CONTC/7464/2023 CONTC/7464/2023	DR.SUNIT KU.SAHOO MP	M/S.UPENDRA KU. SAMAL,C.D.SAHOO,M.R.MOHAPATRA,S.P.PATRA.	240/2025
10	D-CONTC/23028/2025 CONTC/ /	PUSPANJALI BEHERA MP	SHUBHASHREE PRADHAN	241/2025
11	D-CONTC/14126/2025 CONTC/1764/2025	JAGANNATH ROUT MP		242/2025
12	D-RPFAM/36478/2024 RPFAM/276/2024	SANJIT KUMAR MAHATO MP	U.K.PANDEY	284/2025
13	D-RPFAM/11415/2025 RPFAM/82/2025	RITESH BALIARSINGH MP	SUSANTA KUMAR TRIPATHY	285/2025
14	D-RPFAM/26823/2025 RPFAM/ /	NITESH KUMAR SAHOO MP	JUDHISTHIR SAHOO	286/2025
15	D-CMAPL/26722/2025 CMAPL/ /	ASHOK KUMAR SUNDARAY MP	ADV.	343/2025
16	D-CMAPL/26856/2025 CMAPL/ /	PAIDA BEHERA MP	ADV.	344/2025
17	D-CMAPL/26856/2025 CMAPL/ /	PAIDA BEHERA MP	ADV.	345/2025
18	D-CMAPL/26911/2025 CMAPL/ /	APTAKAMA MISHRA MP	ASHOK KUMAR SARANGI	346/2025
19	D-CMAPL/26911/2025 CMAPL/ /	APTAKAMA MISHRA MP	ASHOK KUMAR SARANGI	347/2025
20	D-MATA/20799/2025 MATA/204/2025	DEEPTIMAYEE DAS@ PUTHAL MP	SAMAPIKA MISHRA	360/2025
21	D-MATA/26768/2025 MATA/ /	FIROZ KHAN MP	PRAMOD KISHORE CHAND	361/2025
22	D-CRLREV/12389/2025 CRLREV/223/2025	SHEIKH ARSHAD MP	JYOTIRMAYA SAHOO	516/2025
23	D-CRLREV/12392/2025 CRLREV/224/2025	SHEIKH ARSHAD MP	JYOTIRMAYA SAHOO	517/2025
24	D-CRLREV/20045/2025 CRLREV/ /	ASHOK CHANDRA TRIPATHY MP	JANMEJAYA KATIKIA	518/2025
25	D-CRLREV/8414/2025 CRLREV/169/2025	NIKUNTA DIGAL @ NIKUNTHA MP		519/2025
26	D-CRLREV/20054/2025	SUBASH CHANDRA NAYAK	NIRA SUNDAR PANDA	

	CRLREV/ /	MP		520/2025
27	D-CRLREV/20073/2025	NILANCHALA PATRA	MANAS RANJAN BAUG	
	CRLREV/ /	MP		521/2025
28	D-CRLREV/20073/2025	NILANCHALA PATRA	MANAS RANJAN BAUG	
	CRLREV/ /	MP		522/2025
29	D-CRLREV/20096/2025	ANUPAMA NAYAK	SK. ZAFARULLA	
	CRLREV/ /	MP		523/2025
30	D-CRLREV/20071/2025	NILU SWAIN	MANAS RANJAN BAUG	
	CRLREV/ /	MP		524/2025
31	D-CRLREV/20071/2025	NILU SWAIN	MANAS RANJAN BAUG	
	CRLREV/ /	MP		525/2025
32	D-CRLREV/20107/2025	SWADESH NAYAK	SANTOSH KUMAR DWIVEDY	
	CRLREV/ /	MP		526/2025
33	D-CRLREV/20161/2025	SPANDAN MOHANTY	BAIBASWATA PANIGRAHI	
	CRLREV/ /	MP		527/2025
34	D-FAO/26759/2025	THE D.M., M/S UNITED INDIA INSURANCE CO. LTD. BBSR	JAYASANKAR MISHRA	
	FAO/ /	MP		602/2025
35	D-FAO/26759/2025	THE D.M., M/S UNITED INDIA INSURANCE CO. LTD. BBSR	JAYASANKAR MISHRA	
	FAO/ /	MP		603/2025
36	D-FAO/26759/2025	THE D.M., M/S UNITED INDIA INSURANCE CO. LTD. BBSR	JAYASANKAR MISHRA	
	FAO/ /	MP		604/2025
37	D-FAO/26729/2025	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. BBSR	ANURAG KUMAR SANKAR	
	FAO/ /	MP		605/2025
38	D-BLAPL/12997/2025	DEBA @ DEBENDRA JENA		
	BLAPL/4652/2025	MP		748/2025
39	D-BLAPL/12999/2025	SANJIT KHATUA	ANIRUDHA DAS	
	BLAPL/4636/2025	MP		750/2025
40	D-RSA/113/2023	PARTHA SARATHI MOHANTY	BANSHIDHAR BAUG	
	RSA/113/2023	MP		906/2025
41	D-RSA/26782/2025	SUSAMA PATRA	PRATAP CHANDRA CHHINCHANI	
	RSA/ /	MP		907/2025
42	D-RSA/24147/2025	SABITRI MOHAPATRA	SOURAV SUMAN BHUYAN	
	RSA/ /	MP		908/2025
43	D-RSA/26802/2025	GAGAN BIHARI SAHU	PRATAP CHANDRA CHHINCHANI	
	RSA/ /	MP		909/2025
44	D-RSA/22223/2025	ALAKA PATRO	UMA CHARAN MISHRA	
	RSA/ /	MP		910/2025
45	D-RSA/22223/2025	ALAKA PATRO	UMA CHARAN MISHRA	
	RSA/ /	MP		911/2025
46	D-RSA/447/2016	NATABAR DANDAPAT	M/S.AMIT PR.BOSE	
	RSA/447/2016	MP		912/2025
47	D-RSA/447/2016	NATABAR DANDAPAT	M/S.AMIT PR.BOSE	
	RSA/447/2016	MP		913/2025
48	D-RSA/447/2016	NATABAR DANDAPAT	M/S.AMIT PR.BOSE	
	RSA/447/2016	MP		914/2025
49	D-RSA/26871/2025	BASANTA KUMAR MISHRA	DEBASIS MISHRA	
	RSA/ /	MP		915/2025
50	D-CMP/25743/2025	LAXMI NAG	M MALLESWARAM	
	CMP/ /	MP		985/2025
51	D-CMP/26762/2025	SAMEER KUMAR NAYAK	VIVEKANANDA JENA	
	CMP/ /	MP		986/2025
52	D-CMP/26845/2025	SANJAY KUMAR GUPTA	PRAVAT RANJAN SUTAR	
	CMP/ /	MP		987/2025
53	D-CMP/11828/2025	DHADU DAS @ SANATAN BHOI	VIVASWAT MOHAPATRA	
	CMP/719/2025	MP		988/2025
54	D-CMP/26857/2025	PRASADINI SAMAL	MANAS KUMAR CHAND	
	CMP/ /	MP		989/2025
55	D-CMP/26862/2025	RUKMINI PRADHAN	SUSHANT KUMAR PRADHAN	
	CMP/ /	MP		990/2025
56	D-CMP/26543/2025	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	
	CMP/ /	MP		991/2025
57	D-CMP/26914/2025	RABINDRANATH PANIGRAHI	JAYDEEP PAL	
	CMP/ /	MP		992/2025

58	D-ABLAPL/6878/2025 ABLAPL/2683/2025	PINTU DAS MP		1267/2025
59	D-ABLAPL/8491/2025 ABLAPL/3169/2025	RAHUL @ KRISHNA KUMAR GUPTA MP		1268/2025
60	D-ABLAPL/16344/2025 ABLAPL/6460/2025	SANJAY @ PRATAP CHANDRA NAYAK MP		1269/2025
61	D-ABLAPL/15453/2025 ABLAPL/6145/2025	AMRESH RAJ MP		1270/2025
62	D-CRLMC/30076/2024 CRLMC/3853/2024	RAJIV JAIN MP		1709/2025
63	D-CRLMC/20010/2025 CRLMC/ /	ANKIT KUMAR PANDEY MP	UMESH CHANDRA PATNAIK	1710/2025
64	D-CRLMC/19003/2025 CRLMC/2404/2025	M/S.ORISSA STEVEDORES LTD.,CUTTACKSIDHARTHA MISHRA MP		1711/2025
65	D-CRLMC/20020/2025 CRLMC/ /	AMAR PRASAD JALLY MP	CHINMAY MOHANTY	1712/2025
66	D-CRLMC/16670/2025 CRLMC/1961/2025	SARAT KUMAR JENA MP	PRAKASH CHANDRA DASH	1713/2025
67	D-CRLMC/18631/2025 CRLMC/2302/2025	BAPINA @ DEBASISH ROUT MP	PRAKASH CHANDRA DASH	1714/2025
68	D-CRLMC/20030/2025 CRLMC/2427/2025	PRASHANTA KUMAR DASH MP	RAJJEET ROY	1715/2025
69	D-CRLMC/20039/2025 CRLMC/2428/2025	FALCON CONSULTANCY PVT LTD MP	RAJJEET ROY	1716/2025
70	D-CRLMC/16737/2024 CRLMC/2532/2024	SIMANCHALA BHOI MP		1717/2025
71	D-CRLMC/20025/2025 CRLMC/ /	SIDHARTHA SANKAR DAS MP	SANJAT DAS	1718/2025
72	D-CRLMC/10532/2025 CRLMC/1417/2025	AJIT KUMAR PRADHAN MP		1719/2025
73	D-CRLMC/20101/2025 CRLMC/ /	APARAJITA PRIYADARSHINI SWAIN @ APARAJITA PRIYADARSHINI SWAIN MP	APARAJITA PRIYADARSHINI SWAIN	1720/2025
74	D-CRLMC/20101/2025 CRLMC/ /	APARAJITA PRIYADARSHINI SWAIN @ APARAJITA PRIYADARSHINI SWAIN MP	APARAJITA PRIYADARSHINI SWAIN	1721/2025
75	D-CRLMC/19402/2025 CRLMC/2383/2025	SURYAKANTA MOHANTY MP	BISWARANJAN DALAI	1722/2025
76	D-CRLMC/20122/2025 CRLMC/ /	ASHISH DASH MP	MIHIR SAHOO	1723/2025
77	D-CRLMC/20143/2025 CRLMC/ /	JITENDRA KUMAR RANSINGH MP	SIDDHARTHA SAMAL	1724/2025
78	D-CRLMC/20143/2025 CRLMC/ /	JITENDRA KUMAR RANSINGH MP	SIDDHARTHA SAMAL	1725/2025
79	D-CRLMC/20147/2025 CRLMC/ /	BIPLAB KUMAR KAR MP	TUSAR KUMAR MISHRA	1726/2025
80	D-CRLMC/20152/2025 CRLMC/ /	GOPAL KRUSHNA MOHAPATRA MP	BIJAYA KUMAR RAGADA	1727/2025
81	D-CRLMC/20152/2025 CRLMC/ /	GOPAL KRUSHNA MOHAPATRA MP	BIJAYA KUMAR RAGADA	1728/2025
82	D-CRLMC/20169/2025 CRLMC/ /	SIDDHANTA BALIARSINGH MP	PRAVASH CHANDRA JENA	1729/2025
83	D-CRLMC/20171/2025 CRLMC/ /	SHUVENDU NARAYAN PATEL MP	BYOMOKESH SAHOO	1730/2025
84	D-MACA/23216/2025 MACA/ /	GOBINDA BISOI MP	KAPILA CHARAN NAYAK	1734/2025
85	D-MACA/26735/2025 MACA/ /	JHILURANI DASH MP	BISHNU BRATA SINGH	1735/2025
86	D-MACA/26735/2025 MACA/ /	JHILURANI DASH MP	BISHNU BRATA SINGH	1736/2025
87	D-MACA/26731/2025 MACA/ /	NEW INDIA ASSURANCE COMPANY LIMITED MP	KEDUPAL CHANDRA SAMANTARAY	1737/2025
88	D-MACA/26731/2025 MACA/ /	NEW INDIA ASSURANCE COMPANY LIMITED MP	KEDUPAL CHANDRA SAMANTARAY	1738/2025
89	D-MACA/26788/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD	ANNECIL ROYBBSR	

	MACA/ /	MP		1739/2025
90	D-MACA/26801/2025	B.M., NEW INDIA ASSURANCE CO. LTD., GANODAN	DASMOHAPATRA	
	MACA/ /	MP		1740/2025
91	D-MACA/26801/2025	B.M., NEW INDIA ASSURANCE CO. LTD., GANODAN	DASMOHAPATRA	
	MACA/ /	MP		1741/2025
92	D-CRLA/20008/2025	MUKESH ANAND	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		1791/2025
93	D-CRLA/20008/2025	MUKESH ANAND	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		1792/2025
94	D-CRLA/1215/2022	RAJ KUMAR	REENA NAYAK	
	CRLA/1215/2022	MP		1793/2025
95	D-CRLA/410/2022	NINIGURU HANTAL	ARIJEET MISHRA	
	CRLA/410/2022	MP		1794/2025
96	D-CRLA/20012/2025	JAGA @ BASUDEV BHATTA	TEJASWI KUMAR PRADHAN	
	CRLA/ /	MP		1795/2025
97	D-CRLA/20012/2025	JAGA @ BASUDEV BHATTA	TEJASWI KUMAR PRADHAN	
	CRLA/ /	MP		1796/2025
98	D-CRLA/20014/2025	KAPILA @ KAPILASH BHOI	TEJASWI KUMAR PRADHAN	
	CRLA/ /	MP		1797/2025
99	D-CRLA/20014/2025	KAPILA @ KAPILASH BHOI	TEJASWI KUMAR PRADHAN	
	CRLA/ /	MP		1798/2025
100	D-CRLA/20015/2025	BARJU @ BRAJAKISHORE BHOI	TEJASWI KUMAR PRADHAN	
	CRLA/ /	MP		1799/2025
101	D-CRLA/20015/2025	BARJU @ BRAJAKISHORE BHOI	TEJASWI KUMAR PRADHAN	
	CRLA/ /	MP		1800/2025
102	D-CRLA/18935/2025	JUDHISTEER PATEL@JUDHISTIR PATEL @ SARAK	SARAK KUMAR SAHU	
	CRLA/772/2025	MP		1801/2025
103	D-CRLA/20026/2025	LEBE @ BENJE MAJHI	PRABHAV BEHERA	
	CRLA/ /	MP		1802/2025
104	D-CRLA/20026/2025	LEBE @ BENJE MAJHI	PRABHAV BEHERA	
	CRLA/ /	MP		1803/2025
105	D-CRLA/20026/2025	LEBE @ BENJE MAJHI	PRABHAV BEHERA	
	CRLA/ /	MP		1804/2025
106	D-CRLA/27072/2024	PRASANTA KAMELA	RABINDRA NATH PANDA	
	CRLA/920/2024	MP		1805/2025
107	D-CRLA/10177/2024	RAJENDRA BEHERA	SUBASH CHANDRA PUSPALAKA	
	CRLA/345/2024	MP		1806/2025
108	D-CRLA/19080/2025	SUNIL KUMAR YADAV	SOUMYA RANJAN DAS	
	CRLA/ /	MP		1807/2025
109	D-CRLA/20113/2025	MITANJALI PANDA	PRAKASH KUMAR MISHRA	
	CRLA/ /	MP		1808/2025
110	D-CRLA/1352/2023	ASHOK NAYAK@ASISH KUMAR NAYAK	SUSANTA KUMAR MISHRA	
	CRLA/1352/2023	MP		1809/2025
111	D-WA/1557/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1557/2023	MP		3105/2025
112	D-WA/26772/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A	
	WA/ /	MP		3106/2025
113	D-WA/26772/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A	
	WA/ /	MP		3107/2025
114	D-WA/26772/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A	
	WA/ /	MP		3108/2025
115	D-WA/18014/2025	DIRECTOR, NETA SECURITY SERVICES PVT. LTD., BBSHNU, BBSR	PRASAD PRADHAN	
	WA/ /	MP		3109/2025
116	D-WA/17876/2025	NETA SECURITY SERVICES PVT. LTD., BBSHNU	PRASAD PRADHAN	
	WA/ /	MP		3110/2025
117	D-WP(C)/26716/2025	GAYATRI DEVI AGRAWAL	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		11126/2025
118	D-WP(C)/26719/2025	PRAMODA KUMAR SAHOO	PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		11127/2025
119	D-WP(C)/26717/2025	JANMEJAY MALLICK	SRINIVAS MOHANTY	
	WP(C)/ /	MP		11128/2025
120	D-WP(C)/26732/2025	HAREKRISHNA SAHOO	SUDHIR KUMAR MALLICK	
	WP(C)/18381/2025	MP		11129/2025

121	D-WP(C)/11763/2025 WP(C)/8489/2025	FAKIR CHARAN BEHERA MP		11130/2025
122	D-WP(C)/26728/2025 WP(C)/ /	SUNIL KUMAR PRADHAN MP	SANTOSH KUMAR MAHANTY	11131/2025
123	D-WP(C)/26737/2025 WP(C)/18364/2025	PRADEEPTA KUMAR SAMANTARAY MP	ATUL TRIPATHY	11132/2025
124	D-WP(C)/26738/2025 WP(C)/18384/2025	PADMACHARAN PARIDA MP	SURYAKANTA DWIBEDI	11133/2025
125	D-WP(C)/26739/2025 WP(C)/18385/2025	PRATAP PARIDA MP	SURYAKANTA DWIBEDI	11134/2025
126	D-WP(C)/11439/2025 WP(C)/8627/2025	PRAKASH KUMAR SAHOO MP	SUBHADUTTA ROURAY	11135/2025
127	D-WP(C)/966/2025 WP(C)/1287/2025	NIRANJAN SETHY MP		11136/2025
128	D-WP(C)/26742/2025 WP(C)/ /	PRATIMA SAHOO MP	PRASANNA KUMAR MISHRA	11137/2025
129	D-WP(C)/26741/2025 WP(C)/18389/2025	NIMAIN CHARAN RAJ MP	PRABHU PADARBINDA PARIDA	11138/2025
130	D-WP(C)/53538/2024 WP(C)/32811/2024	BINOD BHARASAGAR MP	LAXMI SHARMA	11139/2025
131	D-WP(C)/53539/2024 WP(C)/32814/2024	BIKHARI BHARASAGAR MP	LAXMI SHARMA	11140/2025
132	D-WP(C)/26747/2025 WP(C)/ /	RAKESH RANJAN MAHALIK MP	SOUBHAGYA SWAIN	11141/2025
133	D-WP(C)/26748/2025 WP(C)/ /	PREETI PRAKASH BEHERA MP	KAMALAKANTA NAYAK	11142/2025
134	D-WP(C)/26749/2025 WP(C)/ /	RANJAN KUMAR BEHERA MP	PRASANTA KUMAR SATAPATHY	11143/2025
135	D-WP(C)/26752/2025 WP(C)/ /	SAGAR MOHAN JENA MP	BIBHUTI BHUSAN SWAIN	11144/2025
136	D-WP(C)/26755/2025 WP(C)/ /	MALATI DEHURY MP	PURNA CHANDRA MISHRA	11145/2025
137	D-WP(C)/23608/2025 WP(C)/17426/2025	PADMALOCHAN BEHERA MP	PRASANTA KUMAR MOHANTY (2)	11146/2025
138	D-WP(C)/19495/2025 WP(C)/13442/2025	KANHU CHARAN NAYAK MP	SAROJANANDA MISHRA	11147/2025
139	D-WP(C)/37730/2023 WP(C)/37730/2023	HATIJHURI GRAM PANCHAYAT, HATIJHURI MP	NIRANJAN LENKA	11148/2025
140	D-WP(C)/16273/2025 WP(C)/12137/2025	SANTOSH BISWAS MP	BISHNU PRASAD PRADHAN	11149/2025
141	D-WP(C)/26767/2025 WP(C)/ /	SUVENDU KUMAR SAHU MP	SAIBRATA RATH	11150/2025
142	D-WP(C)/26769/2025 WP(C)/ /	ABINASH MOHAPATRA MP	PRASANNA KUMAR PARHI	11151/2025
143	D-WP(C)/19014/2016 WP(C)/19014/2016	SAGARIKA PATTANAİK MP	M/S.ASHOK KU.MOHAPATRA	11152/2025
144	D-WP(C)/4090/2025 WP(C)/3320/2025	AJIT PAIKRAY JAGADEV MOHAPATRA MP		11153/2025
145	D-WP(C)/7638/2025 WP(C)/6459/2025	M/S.ABHIPASA CONTRUCTION,BBSR, KHURDA MP	CHAITA RANAJAN DAS	11154/2025
146	D-WP(C)/7638/2025 WP(C)/6459/2025	M/S.ABHIPASA CONTRUCTION,BBSR, KHURDA MP	CHAITA RANAJAN DAS	11155/2025
147	D-WP(C)/26777/2025 WP(C)/ /	NIRUPAMA DEHURI MP	BIJAY KUMAR MISHRA	11156/2025
148	D-WP(C)/11425/2017 WP(C)/11425/2017	GLOBAL COAL AND MINING PVT.LTD. MP	MR.ASHOK MOHANTY, M/S.PRADEEP KUMAR MAHAPATRA	11157/2025
149	D-WP(C)/26784/2025 WP(C)/18418/2025	SUSAMA SAHANI MP	SUDEEPTA KUMAR SINGH	11158/2025
150	D-WP(C)/26776/2025 WP(C)/ /	M/S SUBHRA CHEMICALS MP	PRAMOD KUMAR NAYAK	11159/2025
151	D-WP(C)/26787/2025 WP(C)/ /	ODISHA CO-OPERATIVE TUSSAR AND SILK MP	BUREAU OF NON-TANIN DYEING AND FINISHING, BBSR	11160/2025
152	D-WP(C)/26792/2025	ODISHA CO-OPERATIVE TUSSAR AND SILK MP	BUREAU OF NON-TANIN DYEING AND FINISHING, BBSR	

	WP(C)/ /	MP		11161/2025
153	D-WP(C)/26795/2025	ODISHA CO-OPRATIVE TUSSAR AND SILK	KUPFER PRISON LTD, BBSR	
	WP(C)/ /	MP		11162/2025
154	D-WP(C)/26781/2025	BIKASH DAS	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		11163/2025
155	D-WP(C)/26796/2025	JIRAMANI SINGH	HEMANTA KUMAR MOHANTA	
	WP(C)/ /	MP		11164/2025
156	D-WP(C)/26797/2025	GANDRU BARLA	BHARAT KUMAR MISHRA	
	WP(C)/ /	MP		11165/2025
157	D-WP(C)/26798/2025	PRIYADARSHAN BEHURA	MANOJ KUMAR MOHANTY (2)	
	WP(C)/ /	MP		11166/2025
158	D-WP(C)/26800/2025	ODISHA CO-OPERATIVE TUSSAR AND SILK	KUPFER PRISON LTD, BBSR	
	WP(C)/ /	MP		11167/2025
159	D-WP(C)/26789/2025	JITENDRA KUMAR MAHALIK	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		11168/2025
160	D-WP(C)/26793/2025	BIBHU PRASAD DALAI	DEVASHIS PANDA	
	WP(C)/ /	MP		11169/2025
161	D-WP(C)/26790/2025	KALINGA WARRIORS	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		11170/2025
162	D-WP(C)/16754/2025	MIHIR KUMAR BISWAL	BIDESH RANJAN BEHERA	
	WP(C)/12172/2025	MP		11171/2025
163	D-WP(C)/26803/2025	BHARATI KANTA RAO	AKSHAYA KUMAR JENA	
	WP(C)/18420/2025	MP		11172/2025
164	D-WP(C)/16754/2025	MIHIR KUMAR BISWAL	TRILOCHAN BARIK	
	WP(C)/12172/2025	MP		11173/2025
165	D-WP(C)/26805/2025	HRUDANANDA SETHI	AKSHAYA KUMAR JENA	
	WP(C)/ /	MP		11174/2025
166	D-WP(C)/26811/2025	PRASANTA KUMAR MOHANTY	ABHAYA KUMAR SHARMA	
	WP(C)/ /	MP		11175/2025
167	D-WP(C)/7908/2025	DR.PRASANTA KUMAR MOHANTY		
	WP(C)/6011/2025	MP		11176/2025
168	D-WP(C)/26810/2025	SCHOOL FOR THE BLIND, BALASORE	DILLIP KUMAR MOHAPATRA	
	WP(C)/ /	MP		11177/2025
169	D-WP(C)/21263/2025	HINDUSTAN LATEX FAMILY PLANING PR	SUNSHINE TRUST, BBSR IN	
	WP(C)/14820/2025	MP		11178/2025
170	D-WP(C)/21263/2025	HINDUSTAN LATEX FAMILY PLANING PR	SUNSHINE TRUST, BBSR IN	
	WP(C)/14820/2025	MP		11179/2025
171	D-WP(C)/26817/2025	M/S. KALYANI PLYMERS, RAYAGADA	BIDYALOK MOHAPATRA	
	WP(C)/ /	MP		11180/2025
172	D-WP(C)/26826/2025	SUJEET KUMAR BEHERA	NARESH CHANDRA JENA	
	WP(C)/ /	MP		11181/2025
173	D-WP(C)/26827/2025	M/S. TRILOCHAN GOUDA, KORAPUT	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		11182/2025
174	D-WP(C)/10965/2025	KRUSHNA CHANDRA BEHERA	M/S MANOJ PANIGRAHI	
	WP(C)/7787/2025	MP		11183/2025
175	D-WP(C)/26831/2025	GRAND BAZAR DEVELOPERS L.L.P., CUTTACK	ANKIT PRASAD BOSE	
	WP(C)/ /	MP		11184/2025
176	D-WP(C)/26833/2025	CHITTA RANJAN SETHI @ CHITTARANJAN	HISHANISU SEKHAR DEO	
	WP(C)/ /	MP		11185/2025
177	D-WP(C)/35420/2020	CHINMAYEE PATNAIK	R.N.MISHRA	
	WP(C)/35420/2020	MP		11186/2025
178	D-WP(C)/26819/2025	BASUDEB SETHI	DEBASIS TRIPATHY	
	WP(C)/ /	MP		11187/2025
179	D-WP(C)/35420/2020	CHINMAYEE PATNAIK	KRISHNA CHANDRA SAHU	
	WP(C)/35420/2020	MP		11188/2025
180	D-WP(C)/12497/2020	SUSANTA KUMAR BARAL	SHASHI BHUSAN JENA	
	WP(C)/12497/2020	MP		11189/2025
181	D-WP(C)/16088/2024	ANURAKTA JENA	SOURAV DAS	
	WP(C)/8804/2024	MP		11190/2025
182	D-WP(C)/26848/2025	SANTOSH KUMAR DAKSHINRAY	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		11191/2025
183	D-WP(C)/16088/2024	ANURAKTA JENA	SOURAV DAS	
	WP(C)/8804/2024	MP		11192/2025

184	D-WP(C)/26849/2025 WP(C)/ /	BIGHNESWAR KAR MP	DURGESH NARAYAN RATH	11193/2025
185	D-WP(C)/26852/2025 WP(C)/ /	SANEISCHA RANJAN BEHERA MP	DURGESH NARAYAN RATH	11194/2025
186	D-WP(C)/26861/2025 WP(C)/ /	GRAND BAZAR DEVELOPERS LLP, CUTTACK MP	ANIL PRASAD BOSE	11195/2025
187	D-WP(C)/26859/2025 WP(C)/ /	RANJAN KUMAR MAHALA MP	DURGESH NARAYAN RATH	11196/2025
188	D-WP(C)/26870/2025 WP(C)/ /	JAYANTI MOHAPATRA MP	ASHIS KUMAR MISHRA	11197/2025
189	D-WP(C)/26873/2025 WP(C)/ /	SARAT CHANDRA PRADHAN MP	PRANAYA SAHOO	11198/2025
190	D-WP(C)/26878/2025 WP(C)/ /	PABITRA DAS MP	PRASANTA KUMAR SATAPATHY	11199/2025
191	D-WP(C)/26876/2025 WP(C)/ /	GRAND BAZAR DEVELOPERS L.L.P., CUTTACK MP	ANIL PRASAD BOSE	11200/2025
192	D-WP(C)/26885/2025 WP(C)/ /	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA	11201/2025
193	D-WP(C)/26868/2025 WP(C)/ /	SANGHAMITRA DAS MP	JANMEJAYA RAY	11202/2025
194	D-WP(C)/26886/2025 WP(C)/ /	DILLIP KUMAR PRADHAN MP	SUSANTA KUMAR MISHRA	11203/2025
195	D-WP(C)/18737/2025 WP(C)/12856/2025	RUDRA NARAYAN PATTANAYAK MP	UPENDRA KUMAR SAMAL	11204/2025
196	D-WP(C)/26889/2025 WP(C)/ /	ANEETA PANDA MP	JAGANNATH BHUYAN	11205/2025
197	D-WP(C)/26895/2025 WP(C)/ /	E.NAGARAJU MP	GYANENDRA KUMAR TRIPATHY	11206/2025
198	D-WP(C)/26899/2025 WP(C)/ /	MANAGEMENT COMMITTEE, PARADIP PORT MP	ANANTA KUMAR CHHIDAR	11207/2025
199	D-WP(C)/26903/2025 WP(C)/ /	SUKANTI MOHAPATRA MP	BISWAJIT DAS	11208/2025
200	D-WP(C)/26907/2025 WP(C)/ /	SAMARENDRA SAMAL MP	P ANUP DASH	11209/2025
201	D-WP(C)/26910/2025 WP(C)/ /	SNEHALATA BEHERA MP	BINI MISHRA	11210/2025
202	D-WP(C)/26915/2025 WP(C)/ /	DILLIP KUMAR PATEL MP	GYANENDRA CHANDRA SWAIN	11211/2025